

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Appeal No 171 of 2010**

Dated : 26th April, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Western Electricity Supply Co. ... Appellant(s)

Versus

O.E.R.C .Respondent(s)

**Counsel for the Appellant(s): Mr. Suresh Tripathy
Counsel for the Respondent(s): Mr. M.G. Ramachandran,
Mr. Ravi Shankar Nanda &
Mr. Shakil Akhtar for R.2
Mr. R.B. Sharma for R.3
Mr.R.M. Patnaik & Mr.P.P. Mohanty for R.4**

Appeal No 187 of 2010

M/s OCL Iron & Steel Ltd. ... Appellant(s)

Versus

O.E.R.CRespondent(s)

**Counsel for the Appellant(s): Mr. M.G. Ramachandran,
Mr. Ravi Shankar Nanda &
Mr. Shakil Akhtar with
Mr. Bijeta Mohanty (Rep.)
Mr. R.B. Sharma for R.3
Counsel for the Respondent(s): Mr. Suresh Tripathy for R.2
Mr.R.M. Patnaik & Mr.P.P. Mohanty for R.4**

ORDER

Mr. Suresh Tripathy, the learned counsel appearing for Appellant in Appeal No. 171 of 2010 and for Respondent in Appeal No. 187 of 2010 has filed common Additional Written Submissions today after serving copy on the other side.

Judgment is Reserved.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/KS